

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

**23.05.2008**

MA No.160/2008 (OA No.203/2006)

Dr. Vinod Kumar vs. Union of India

Dr. Saugath Roy, counsel for the applicant  
Mr. Hemant Mathur, appeared on behalf of the  
respondents

Applicant has moved this Misc. application  
thereby stating that he has been granted promotion  
vide order dated 4.12.2007 by convening a DPC, as  
such, he does not want to pursue OA No.203/2006, which  
was filed against his super-session vide order dated  
2.11.2005.

In view of the averments made in this Misc.  
Application, the OA which was ordered to be listed in  
its own turn, shall be treated as withdrawn.

The MA as well OA shall stand disposed of  
accordingly.

*Recd  
T. Chauhan  
9/5/08*

*Recd  
9/5/08*

R/

*(M.L.CHAUHAN)*  
Judl.Member